

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2802
ANSWERED ON- 22/12/2021

TOLL TAX ON DELHI-MEERUT EXPRESSWAY

2802. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that toll tax will be levied on people travelling on the Delhi-Meerut Expressway from next month onwards;
- (b) if so, the details thereof;
- (c) whether steps are being taken to exempt vehicles of local residents commuting between National Capital Region (NCR) and Delhi; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) &(b) User fee notification for collection of user fee on Delhi-Meerut Expressway (NE-3) from design Km 0.000 to Km 59.777 (Starting from Km. 0.000 on Nizamuddin Bridge on National Highway No. 9 (Old NH-24) and ending at Km. 51.975 of National Highway No. 334 (Old NH-58) including Green Field Alignment in the States of Delhi and Uttar Pradesh) has been published in the Gazette of India vide S.O. 5299(E) dated the 17th December, 2021. User fee collection is likely to commence soon.

(c) &(d) User fees and user fee exemptions will be available as per the fee notification published in Gazette of India.
